

Sonitpur, Assam has been approved for setting up of the Institute.

(c) and (d). Do not arise.

Allocation of Edible oil to Madhya Pradesh

3950. SHRI KAMAL NATH : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether it is a fact that Government had allocated a quota of ten thousand metric tonnes of edible oil to Madhya Pradesh from October, 1987 and the same was not supplied to that State by the State Trading Corporation of India during October, November and December, 1987;

(b) the quantity supplied during these months and the reasons for short supply;

(c) the reasons for further reducing the quota to 7.500 metric tonnes from January, 1988 which is not sufficient even for issuing one litre per month to an individual ration card holder; and

(d) the steps taken to increase the quota to overcome the difficulty faced by the State Government and also to ensure that the increased quota is supplied at the earliest ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D.L. BAITHA) : (a) and (b). The quantities supplied by the State Trading Corporation during October, November and December, 1987, against the allocation of 10,000 MTs per month are as under :

Month	Quantity (in MTs)
October, 1987	6691
November, 1987	3548
December, 1987	8572

The State Trading Corporation took some time to gear up its tinning operations on the increase of allocations for all the States by the Government. Due to transportation difficulties, the State also could not lift the available stock with the State Trading Corporation. Supply of imported oil to M.P. has improved.

(c) and (d). The allocation of imported edible oils is only meant to be supplementary in nature and is not expected to meet the entire requirement of the population on a per capita basis. Keeping in view the downward trend in prices of indigenous edible oils in the open market, the allocations for the month of January, 1988 were reduced for all States.

Officers on Deputation in Tourism Ministry and its Undertakings

3951. SHRI PAM PUJAN PATEL : Will the Minister of TOURISM be pleased to state :

(a) the number of officers who have been posted on deputation in the Ministry of Tourism and its Public Sector Undertakings;

(b) the period for which each individuals had been granted extension beyond three years since 1985;

(c) the details of the individuals who have remained mostly on deputation and spent less time in their parent offices where they have been trained in specific fields; and

(d) whether the Ministry is planning to repatriate such officers ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI GIRIDHAR GOMANGO) : (a) and (b). The following Officers have been on deputation with the Department of Tourism and India Tourism Development Corporation for more than three years :